

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/35708/2026	RAJESH CHANDRA MOHANTY VS M/S. DHARMA INFRA PROJECT PVT. LTD., BHUBANESWAR	SUVASHISH PATTANAIK VS UMA SHANKAR PATEL	// () //	
2	D-BLAPL/23188/2026 BLAPL/7933/2026	KAMAL TIRKEY VS STATE OF ODISHA	GURUPRASAD BEHERA VS GURUPRASAD BEHERA	TALSARA /111 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000695/2026	AOR20220000263C202600068
3	D-BLAPL/23189/2026 BLAPL/7937/2026	SHIBU BALA VS STATE OF ODISHA	GURUPRASAD BEHERA VS GURUPRASAD BEHERA	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000017/2026	AOR20220000925C202600055
4	D-BLAPL/23190/2026	ANKIT CHAKRABORTY VS STATE OF ODISHA	GURUPRASAD BEHERA VS GURUPRASAD BEHERA	// () //	AOR20220000925C202600054
5	D-BLAPL/23192/2026	RAJA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS SARADA PRASAD DASH	BANTALA /198 /2025 () //	AOR20220001648C202600049
6	D-BLAPL/23197/2026 BLAPL/7939/2026	KALIA @ NARAYAN MAHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS PUSPAMITRA MOHAPATRA	SIMULIA /215 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000931/2026	
7	D-BLAPL/23199/2026	BIMALENDU PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS HEMANTA KUMAR MOHANTA	GURUDIJHATIA /105 /2026 () //	
8	D-BLAPL/23216/2026	RAHUL KUMAR BISWAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS ARIJEET MISHRA	BARIPADA TOWN /404 /2026 () //	
9	D-BLAPL/23217/2026	SANKAR PRASAD MAHATO @ SANKAR MEHETA VS STATE OF ODISHA	ARIJEET MISHRA VS SABYASACHI MISHRA	BARBIL /500 /2025 () //	
10	D-BLAPL/23226/2026	SANA @ ASKAR ALI SHAH VS STATE OF ODISHA	SABYASACHI MISHRA VS BISWARANJAN DALAI	DELANGA /103 /2026 () //	
11	D-BLAPL/23233/2026	PRAOD KUMAR MLICK @ MANTU VS STATE OF ODISHA	BISWARANJAN DALAI VS BISWARANJAN DALAI	MANCHESWAR P.S. /363 /2021 () //	AOR20220003722C202600136

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12	D-BLAPL/23236/2026	CHANDAN KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PHULBANI TOWN /168 /2026 () //	
13	D-BLAPL/23238/2026	LULU @ ASWINI NAIK @ ASWIN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /604 /2026 () //	
14	D-BLAPL/23242/2026	RATAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /152 /2024 () //	
15	D-BLAPL/23244/2026	SOURAV TIWARI @ SAURAV TIWARY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 () //	
16	D-BLAPL/23245/2026	DILLIP KUMAR GOUND @ DILLIP VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /354 /2026 () //	
17	D-BLAPL/23246/2026	SURESH SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 () //	
18	D-BLAPL/23247/2026	SUBAL MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
19	D-BLAPL/23249/2026	JABBAR KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 () //	
20	D-BLAPL/23251/2026	BUTHI @ SANJIB SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /60 /2026 () //	
21	D-BLAPL/23252/2026	SEIKH IRFAN UDDIN @ SHAIK IRFANUDDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 () //	
22	D-BLAPL/23254/2026	MAHADEBA BARIHA @ MAHADEV BARIHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /105 /2024 () //	
23	D-BLAPL/23256/2026	MUNNA ANSARI	BIKASH KARNA	BOUDH /354 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23257/2026	MITHUN RANA	AMITAV TRIPATHY	BAUNISUNI /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23258/2026	BABU @ BIKRAM SENAPATI	BINOD BIHARI DAS	MARSHAGHAI /379 /2025	AOR20220004214C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23259/2026	JITU MAJHI	MANAS KUMAR CHAND	KESINGA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23264/2026	SATYAM NAYAK	MANAS KUMAR CHAND	BANAPUR P.S. /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23265/2026	SATYA RANJAN MOHAPATRA	SANJAY KUMAR DAS	SORO /565 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23267/2026	MAHAMMAD SALIM KHAN	JAYADEBA BEHERA	ITAMATI /12 /2026	AOD20240000366C202600119
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23272/2026	RABI HATI	PRASHANTA KUMAR NAYAK	KANTABANJI /448 /2024	AOR20220001582C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23278/2026	DIBYENDU KUMAR THATOI	BIBHUTI BHUSAN CHOUDHURY	MAHILA P.S.(BBSR) /243 /2026	AOR20260000436C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23281/2026	BASIR ANSARI	DUSHMANTA SAHOO	ADVA /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23285/2026	SATYAJIT NATH	TANMAYA KUMAR MOHANTY	AIRPORT /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23288/2026	JAKRIAS MARKEY	UMA SHANKAR PATEL	KUTRA /33 /2016	AOR20220000263C202600069
		VS	VS	()	

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35	D-BLAPL/23290/2026	STATE OF ODISHA JADUA @ PRADIP BISWAL VS	RAMESH CHANDRA ROUT VS	// RAJNAGAR /229 /2026 ()	
36	D-BLAPL/23293/2026	STATE OF ODISHA HIROJ NAG @ NAGA VS	ROHIT KUMAR SUNA VS	// SONEPUR /197 /2026 ()	AOD20240000326C202600008
37	D-BLAPL/23295/2026	STATE OF ODISHA KUNU PARIDA VS	SOUBHAGYA KUMAR DASH VS	// HINDOL /82 /2026 ()	AOR20220001631C202600224
38	D-BLAPL/23296/2026	STATE OF ODISHA RAHUL BADARAITA VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /32 /2024 ()	AOR20220001631C202600222
39	D-BLAPL/23297/2026	STATE OF ODISHA GYANARANJAN MOHANTY VS	KASHINATH PATTANAİK VS	// TANGI /466 /2025 ()	
40	D-BLAPL/23301/2026	STATE OF ODISHA DINESH KUMAR PANDA VS	SIBA RANJAN POLAI VS	// BERHAMPUR TOWN /198 /2026 ()	
41	D-BLAPL/23302/2026	STATE OF ODISHA BITA @ SIMANCHAL BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /127 /2026 ()	
42	D-BLAPL/23305/2026	STATE OF ODISHA AMAN BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /168 /2026 ()	
43	D-BLAPL/23306/2026	STATE OF ODISHA KESHAB SINGH VS	ROHIT RANJAN RAY VS	// / /0 ()	
44	D-BLAPL/23308/2026	STATE OF ODISHA UPENDRA BHOI VS	ROHIT RANJAN RAY VS	// / /0 ()	
45	D-BLAPL/23310/2026	STATE OF ODISHA KANHA KANDI @ ANANTA KANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /379 /2026 () //	

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46	D-BLAPL/23314/2026	L.RAMAYA REDDY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOLANTHARA (BERHAMPUR) /602 /2025 () //	AOR20220001207C202600058
47	D-BLAPL/23316/2026	DHANURJAYA KHILO VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /248 /2025 () //	AOD20240000239C202600035
48	D-BLAPL/23317/2026	G.ASHOK REDDY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025 () //	AOR20220001207C202600059
49	D-BLAPL/23318/2026	SUSHIL @ SUSIL MAHANANDIA VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /103 /2026 () //	
50	D-BLAPL/23319/2026	BABULI PATRA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /264 /2026 () //	AOD20240000239C202600034
51	D-BLAPL/23320/2026	BIKI @ LAXMIDHAR SAHOO @ SAHU VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	KAMAKHYANAGAR /456 /2026 () //	
52	D-BLAPL/23322/2026	BHAKTARAM SRIGAM VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	PAPERMETLA P.S. /12 /2023 () //	AOD20240000239C202600036
53	D-BLAPL/23325/2026	BIMAL KUMAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHAULI PS /67 /2026 () //	AOD20250000009C202600093
54	D-BLAPL/23328/2026	DURJAY PATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	KAMARDA /152 /2026 () //	
55	D-BLAPL/23329/2026	SK. SAHID VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /342 /2026 () //	AOD20250000009C202600094
56	D-BLAPL/23332/2026	SAROJ GOUD @ GOND VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /92 /2026 () //	
57	D-BLAPL/23333/2026	GANESH @ BBISWAJIT GIRI	PANCHANAN PANIGRAHI	TURUMUNGA /139 /2022	AOD20240000001C202600066

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23334/2026	MD. GULZAR	SOURMYA RANJAN DAS	TANGARPALI /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23335/2026	AFSANA @ APSANA KHATUN @ MONIM KHAN	PANCHANAN PANIGRAHI	CHHENDIPADA /342 /2026	AOD2025000009C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23336/2026	SANJAY KUMAR SINGH	KULDEEP MOHANTY	JALESWAR /197 /2026	AOD20240000012C202600245
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23340/2026	DHARAM SINGH BAGGA	BHARAT BHUSAN ROURAY	NAWAPARA /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/23343/2026	GAURAB BARIK @ BULU @ BHALU	KULDEEP MOHANTY	CYBER CRIME AND E.O, BALASORE /49 /2025	AOD20240000012C202600246
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/23344/2026	DHARANIDHARA MAHAKUD	CHINMAYA KUMAR SAHU.	NAYAKOT /172 /2025	AOR20220001061C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/23346/2026	RAJA @ RAJESH KHATUA	BIJAY JENA	TANGI /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/23349/2026	DEBA MAJHI	AMIT KUMAR SAHU	LAXMIPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/23350/2026	GURU CHARAN PINGUA	CHINMAYA KUMAR SAHU	GHASIPURA /44 /2021	AOR20220001061C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/23351/2026	MALAYA KUMAR JENA @ MALAYA	SATYA NARAYAN MISHRA 4	AGARAPADA /57 /2026	AOR20220001615C202600124
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/23352/2026	SONU MAJHI	AMIT KUMAR SAHU	LAXMIPUR /22 /2025	
		VS	VS	()	

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69	D-BLAPL/23355/2026	STATE OF ODISHA NARASINGH PANGI VS	MANGU NANDY VS	// MALKANGIRI /577 /2024 ()	
70	D-BLAPL/23356/2026	STATE OF ODISHA JAYARAM DURUA VS	AMIT KUMAR SAHU VS	// KUNDRA /69 /2022 ()	
71	D-BLAPL/23358/2026	STATE OF ODISHA TIRTHA BISWAL VS	BIJAYA KUMAR RAGADA VS	// BUDEN /91 /2026 ()	
72	D-BLAPL/23361/2026	STATE OF ODISHA SAMANTA BEHERA VS	BIJAYA KUMAR RAGADA VS	// KOTOAGARH /14 /2026 ()	
73	D-BLAPL/23363/2026	STATE OF ODISHA BISWANATH DAS VS	PUSPAMITRA MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /10 /2026 ()	
74	D-BLAPL/23364/2026	STATE OF ODISHA DEEPAK GOUDA VS	KARUNAKAR DAS VS	// PATTAPUR (ASKA) /224 /2025 ()	
75	D-BLAPL/23366/2026	STATE OF ODISHA MITHUN BIR VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /43 /2026 ()	AOR20220001615C202600127
76	D-BLAPL/23369/2026	STATE OF ODISHA RANJAN NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /188 /2026 ()	
77	D-BLAPL/23384/2026	STATE OF ODISHA SK. RAKIBUL VS	SUDHANSU SEKHAR DASH VS	// NAUGAON /157 /2026 ()	
78	D-BLAPL/23388/2026	STATE OF ODISHA SUJAT KANDHA VS	JITENDRA SAMANTARAY VS	// BAIDYANATHPUR /99 /2026 ()	
79	D-BLAPL/23389/2026	STATE OF ODISHA PABANA @ SUDHAKAR MAJHI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /386 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/23391/2026	CHANDAN PANDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KESINGA /218 /2026 () //	
81	D-BLAPL/23393/2026	RAJU DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /8 /2026 () //	
82	D-BLAPL/23394/2026	SUMAN NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600120
83	D-BLAPL/23396/2026	ADITYA MISHRA @ RAKESH MISHRA @ ADITYA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOCHHAPADA /90 /2026 () //	
84	D-BLAPL/23404/2026	N. DAMODAR RAO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KESINGA /218 /2026 () //	
85	D-BLAPL/23406/2026	LALITA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	RAIKIA /272 /2025 () //	
86	D-CMAPL/35749/2026	NIKHILA ODISHA GRAMARAKHI MAHASANGHA, JAMNDIA VS SATYABRATA SAHU, IAS	JAMNDIA VS	// () //	
87	D-CMP/35531/2026 CMP/1285/2026	PREMALATA RAYSINGH@RAYASINGH VS LAXMIKANTA SAMANTARAY	DEEPALI MAHAPATRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0000009/2017	
88	D-CMP/35554/2026	ANANTA PRADHAN VS SAKUNTALA @ SNEHALATA @ BHUKITI PRADHAN	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600044
89	D-CMP/35584/2026	MOHAMMAD SHAKIL @ MD. SHAKIL SABRI @ MD. SHAKIL FARMIDA VS MOHAMMAD KAMRUDDIN	SHAKIL FARMIDA VS	// () //	
90	D-CMP/35587/2026	INDIAN OIL CORPORATION LTD. VS M/S. STONEHENGE INFRA AND LOGISTIC PVT. LTD., BBSR	GAUTAM MUKHERJI, (SR.ADV.) VS	// () //	
91	D-CMP/35646/2026	PRAVATI SEN	SANTOSH KUMAR NANDA	//	

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		VS	VS	0	
		SULOCHANA DEVI		//	
92	D-CMP/35664/2026	RAMESH CHANDRA PATEL	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		KEDARNATH PATEL		//	
93	D-CMP/35757/2026	SURENDRA KUMAR DAS	AVIJIT PAL	//	
		VS	VS	0	
		M/S SAI KRUPA REAL ESTATE PVT.LTD, BIHAR		//	
94	D-CMP/35778/2026	SANJUKTA SAHOO	ASHOK KUMAR SAHOO	//	AOD20240000557C202600090
		VS	VS	0	
		HARAMANI PRUSTY		//	
95	D-CMP/35784/2026	HUTASAN CHANDRA MANGARAJ MOHAPATRA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600182
		VS	VS	0	
		MAYADHAR MISHRA		//	
96	D-CONTC/35532/2026	SK. SHAHNAWAZ ALLI	ADV.	//	
		VS	VS	0	
		SURYANARAYAN MALLICK, OAPS-I, S.P OF POLICE, PMT, CUTTACK		//	
97	D-CONTC/35534/2026	SANJAY KETAN MOHANTY	AGASTI KANUNGO	//	
		VS	VS	0	
		BHASKAR JYATI SARMA, I.A.S		//	
98	D-CONTC/35541/2026	NIRANJAN NAIK	ADV	//	AOR20220001535C202600201
		VS	VS	0	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
99	D-CONTC/35543/2026	SOURAV KUMAR SWAIN	ADV	//	AOR20220001535C202600200
		VS	VS	0	
		KESHAB MEHER, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR		//	
100	D-CONTC/35545/2026	PRASANTA KUMAR SAMANTARAY	ADV.	//	AOR20220001535C202600202
		VS	VS	0	
		BINOD SINGH, BLOCK EDUCATION OFFICER, MALKANGIRI		//	
101	D-CONTC/35547/2026	GOKULANANDA CHOUDHURY	ADV.	//	
		VS	VS	0	
		SHUBHA SHARMA, IAS		//	
102	D-CONTC/35548/2026	BIBHU PRASAD MOHANTY	ADV.	//	AOR20220001535C202600205
		VS	VS	0	

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103	D-CONTC/35551/2026	BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT, ODISHA JNANA RANJAN MOHANTY VS	ADV. VS	// 0	AOR20220001535C202600204
104	D-CONTC/35553/2026	BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT, ODISHA BINAKAR SAHU VS	ADV. VS	// 0	AOR20220001535C202600203
105	D-CONTC/35556/2026 CONTC/5035/2026	GIRISH SN, PRINCIPAL SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
106	D-CONTC/35566/2026	COMMISSIONER CUM SECRETARY, R.D. DEPARTMENT, ODISHA, BHUBANESWAR RAMAKANTA BAL VS	ADV. VS	// 0	
107	D-CONTC/35573/2026	PABITRA MOHAN BARIK, D.E.O., KENDRAPARA GAYATRI BARIK VS	ADV. VS	// 0	
108	D-CONTC/35592/2026	DR.N.THIRUMALA NAIK, IAS PRADIPTA KUMAR PANDA VS	ADV. VS	// 0	
109	D-CONTC/35614/2026	PRATHAMESH ARVIND RAJ SIRKE, IAS DAITARI ROUT VS	ADV. VS	// 0	
110	D-CONTC/35627/2026	SHUBHA SHARMA, PRINCIPAL SECRETARY TO GOVT., WATER RESOURCES DEPT., KHURDA CHITTARANJAN SENAPATI VS	ADV. VS	// 0	
111	D-CONTC/35629/2026	N.B.S.RAJPUT, I.A.S SATYANARAYAN MISHRA VS	ADV. VS	// 0	
112	D-CONTC/35638/2026	SUBHA SARMA, I.A.S DR. MADHUBRATA SATPATHY VS	ADV VS	// 0	AOD20220001927C202600110
113	D-CONTC/35654/2026	ARVIND AGRAVL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. KRUSHANA PRASAD DAS VS BIRENDRA KORKORA, I.A.S.	SAROJA KANTA SAMAL VS	// 0 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/35662/2026	RANKANIDHI SETHI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
115	D-CONTC/35665/2026	UMAKANTA MOHANTA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
116	D-CONTC/35668/2026	BHIMASEN KHUNTIA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
117	D-CONTC/35699/2026	ATULYA KUMAR TRIPATHY VS N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //	
118	D-CONTC/35705/2026	GAUTAM PANDA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	PADMAJA PATTNAIK VS	// 0 //	
119	D-CONTC/35719/2026	DEBABRATA NAYAK VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //	
120	D-CONTC/35721/2026	RAMA RANJAN PATTNAYAK VS BHASKARJYOTI SHARMA, I.A.S	ADV. VS	// 0 //	
121	D-CONTC/35739/2026	TULASI BISWAL VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
122	D-CONTC/35768/2026	YARRAPATRUNI RAMA MURTHY NAIDU VS SUDHEER NANDA, OAS, TAHASILDAR, KASHINAGAR	ADV. VS	// 0 //	
123	D-CONTC/35770/2026	TUSARKANTI PANDA VS MANISH AGRAWAL, I.A.S	ADV. VS	// 0 //	
124	D-CONTC/35780/2026	BIJAYA KUMAR GRAHACHARYA VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY, CUTTACK	ADV. VS	// 0 //	
125	D-CONTC/35783/2026	DIBYA RANJAN CHAND	Dillip Kumar Ray	//	AOR20220001556C202600046

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		VS	VS	()	
		USHA PADHI PRINCIPAL SECRETARY TO GOVT		//	
126	D-CRLA/23193/2026	PRABIN KUMAR PUTEL	SAROJ KUMAR PADHY	SINDHIKELA PS /278 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/23299/2026	KANHA @ SANTOSH KHUNTIA	BISHNU PRASAD PRADHAN	AIR FIELD P.S. /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/23313/2026	M. SASI KUMAR	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/23321/2026	LAXMAN NAIK	MANAS KUMAR CHAND	KANTAMAL /101 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLA/23365/2026	MANOJ KUMAR PRADHAN	BIKASH CHANDRA PARIJA	MARINE KASIA /59 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLA/23392/2026	JAGANNATH PRADHAN	T dhiren kumar dora	/ /	AOD20220004577C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/23401/2026	RAJENDRA JANI	BISWAJIT RANJAN TRIPATHY	/ /	AOD20240000069C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLLP/23402/2026	VICTIM	LALITENDU MISHRA	/ /	AOR20220001610C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/23202/2026	JOGENDRA MALLIK	SUSANTA KUMAR LENKA	/ /	AOR20220001299C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/23207/2026	ARUNI@ARUNEE GARUD	AJIT KUMAR RAUT	BRAJARAJNAGAR /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/23218/2026	MAHANTA BEHERA	GYANENDRA KUMAR TRIPATHY	LINGARAJ P.S. /178 /2025	
		VS	VS	()	

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137	D-CRLMC/23220/2026	STATE OF ODISHA PARTHA SARATHI DAS VS	RAMDAS ACHARY VS	// MAHILA (BERHAMPUR) /27 /2011 ()	
138	D-CRLMC/23231/2026	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SK. ZAFARULLA VS	// MANAMUNDA /293 /2026 ()	
139	D-CRLMC/23232/2026	STATE OF ODISHA ARATA CH. BISWAL@ARTATRANA BISWAL VS	AMITAV TRIPATHY VS	// ITAMATI /48 /2013 ()	
140	D-CRLMC/23234/2026	STATE OF ODISHA BATAKRUSHNA MOHAPATRA VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /122 /2017 ()	AOR20220003722C202600137
141	D-CRLMC/23235/2026	STATE OF ODISHA PRATIK PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /28 /2024 ()	
142	D-CRLMC/23237/2026	STATE OF ODISHA VARUN RAO VS	JOGESH CHANDRA JENA VS	// INFOCITY PS /600 /2024 ()	
143	D-CRLMC/23240/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	SIDHARTHA MISHRA VS	// CUTTACK SADAR /500 /2026 ()	
144	D-CRLMC/23241/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	SIDHARTHA MISHRA VS	// CUTTACK SADAR /502 /2026 ()	
145	D-CRLMC/23248/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	SIDHARTHA MISHRA VS	// CUTTACK SADAR /505 /2026 ()	
146	D-CRLMC/23250/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	SIDHARTHA MISHRA VS	// CUTTACK SADAR /504 /2026 ()	
147	D-CRLMC/23255/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// CUTTACK SADAR /499 /2026 () //	

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148	D-CRLMC/23260/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /501 /2026 () //	
149	D-CRLMC/23261/2026	MANASI LENKA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ASTARANGA /24 /2012 () //	AOR20220003344C202600031
150	D-CRLMC/23262/2026	KRISHNA SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ANGUL TOWN /552 /2021 () //	AOR20220001328C202600110
151	D-CRLMC/23263/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /503 /2026 () //	
152	D-CRLMC/23271/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /506 /2026 () //	
153	D-CRLMC/23276/2026	BIMAL SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	MANAMUNDA /114 /2019 () //	AOR20230000026C202600026
154	D-CRLMC/23292/2026	KRUSHNA PAHAN VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /240 /2018 () //	
155	D-CRLMC/23294/2026	DHANAMATI SAHU VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	BOUDH /221 /2015 () //	
156	D-CRLMC/23300/2026	SATYAJIT SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANTALA /404 /2023 () //	
157	D-CRLMC/23303/2026	RAJESH BEHERA@RAJESH KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHAMPUA /96 /2024 () //	
158	D-CRLMC/23315/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	LEPHRIPADA /190 /2022 () //	
159	D-CRLMC/23341/2026	MANISHA PODDAR	SMARAJIT PRADHAN	BARGARH /139 /2016	

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		VS	VS	()	
		SMRITI ALTH		//	
160	D-CRLMC/23345/2026	CHINMAYA SATAPATHY	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/23347/2026	NABAGHAN DIGAL	AMULYA RATNA PANDA	DASPALLA /13 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/23348/2026	SITA MALLIK	SAROJ KUMAR DASH	BHUBAN /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/23357/2026	SURESH KHATUA	AMULYA RATNA PANDA	BALLIGUDA /43 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/23368/2026	PAWAN DURGA	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /204 /2018	AOR20220001615C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/23372/2026	SUSHIL KUMAR PARIDA	SANDEEP RAJ PANDA	KEONJHAR SADAR /167 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/23386/2026	SWAYANG PRAKASH SAHU	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		ANJULATA SAHU		//	
167	D-CRLMC/23395/2026	RABINDRA PRADHAN @ RABINDRA KUMAR PRADHAN	SURYAKANTA DWIBEDI	RANPUR /99 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/23398/2026	SUR SUMAN BHUYAN	RAJKISHORE SWAIN	BHADRAK TOWN /629 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/23405/2026	JATA KISHORE DAS	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		DURYODHAN SAHOO		//	
170	D-CRLMP/23195/2026	SARASWATI PRADHAN	BISWAJIT SAHOO	/ /0	
		VS	VS	()	

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171	D-CRLMP/23210/2026	STATE OF ODISHA BISWAJITA SINGH VS	JYOTIRMAYA SAHOO VS	// / /0 0	
172	D-CRLMP/23224/2026	STATE OF ODISHA SUSRI PLASTIC INDUSTRY PVT. LTD., BBSR VS	SOUMYA RANJAN MOHANTY VS	// / /0 0	
173	D-CRLMP/23225/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// / /0 0	
174	D-CRLMP/23277/2026	STATE OF ODISHA JANMEJAY PANIGRAHI VS	SATYANARAYAN MISHRA VS	// / 0	AOR20220001303C202600041
175	D-CRLMP/23330/2026	STATE OF ODISHA ASHOK KUMAR PATTANAIAK VS	SANJAY KUMAR PATTANAIAK VS	// / /0 0	
176	D-CRLMP/23353/2026	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	SATYA NARAYAN MISHRA 4 VS	// / 0	AOR20220001615C202600125
177	D-CRLMP/23359/2026	STATE OF ODISHA RANJAN KUMAR DAS VS	BAMADEV BARAL VS	// / /0 0	
178	D-CRLMP/23374/2026	STATE OF ODISHA SAURABH KUMAR SHARMA VS	ADYASIDHI MISHRA VS	// / /0 0	
179	D-CRLMP/23376/2026	STATE OF ODISHA YASHASWI PATNAIK VS	VIVASWAT MOHAPATRA VS	// / 0	AOR20220001551C202600031
180	D-CRLMP/23377/2026	ANKITA MOHANTY JHUNA PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// BANAPUR P.S. /243 /2026 0	AOD20240000586C202600228
181	D-CRLMP/23380/2026	STATE OF ODISHA ARUN PRASAD SAHA VS	SUDHANSU SEKHAR PANDA VS	// DHENKANAL TOWN /508 /2026 0	AOR20220001297C202600180
		STATE OF ODISHA		//	

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182	D-CRLMP/23383/2026	MAMINA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 0 //	
183	D-CRLREV/23219/2026	MANARANJAN @ MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KARANJIA /86 /2018 0 //	AOD20220001998C202600025
184	D-CRLREV/23221/2026	DR. BASANTA KUMAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KATARBAGA /105 /2025 0 //	
185	D-CRLREV/23269/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 0 //	
186	D-CRLREV/23284/2026	SUSHAMA SINGH@SUSHMA VS INDUSIND BANK LTD.	ANIRUDHA DAS VS	/ /0 0 //	
187	D-CRLREV/23304/2026	SUDARSHAN JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA PS /141 /2023 0 //	
188	D-CRLREV/23379/2026	ASHUTOSH PARASAR VS SWARNA PRAVA DAS	MANORANJAN KHATUA VS	BHARATPUR PS /369 /2022 0 //	
189	D-CRLREV/23390/2026	DEBABRATA NATH @ RAJA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /141 /2026 0 //	
190	D-EXP/35657/2026	BAIDHAR GOUDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	/ / 0 //	
191	D-EXP/35658/2026	KIRTTAN PATRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	/ / 0 //	
192	D-EXP/35731/2026	ANITA ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	/ / 0 //	
193	D-FAO/35649/2026	MAHESWAR MALLICK	SANGRAM JENA	/ /	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/35740/2026	ANGAD KARKARIA	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-FAO/35746/2026	SOMAVARI DEVI	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-FAO/35753/2026	NIRMALA DEVI @ NIRMALA KUMARI	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
197	D-FAO/35763/2026	CHANDU RAMAJI CHANORE	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
198	D-FAO/35773/2026	MANAGING COMMITTEE OF MANIDEVI HIGH SCHOOL	CHANDAN KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-MACA/35567/2026	MANAGER LEGAL NATIONAL INSURANCE G.I. CO. LTD	MOHAPATRA	//	
		VS	VS	0	
		RUBY CHOUDHURY		//	
200	D-MACA/35580/2026	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED	GOPAL CHANDRA SAMANTARAY	//	AOR20220001406C202600010
		VS	VS	0	
		SABITA NAYAK		//	
201	D-MACA/35581/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED	GOPAL CHANDRA SAMANTARAY	//	AOR20220001406C202600011
		VS	VS	0	
		JAKESH KUMAR TUDU		//	
202	D-MACA/35589/2026	JYOTSNA MOHAPATRA @ NAYAK	SK. ZAFARULLA	//	
		VS	VS	0	
		BRAJENDRA KU. PRADHAN		//	
203	D-MACA/35660/2026	MAMTAZ ALI @ MAMTAZ HOSSAIN	SUSANT KUMAR MOHANTY	//	
		VS	VS	0	
		SANTOSH KUMAR ROUT		//	
204	D-MACA/35661/2026	DAMODAR BEHERA	SUSANT KUMAR MOHANTY	//	
		VS	VS	0	

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205	D-MACA/35808/2026	NIRANJAN SWAIN MAGMA HDI GENERAL INSURANCE COMPANY LTDADAM ALI KHAN VS	VS	// // 0	
206	D-MATA/35717/2026	MANIKA KRISARNI MANAS PATTANAIAK VS	DEBASNAN DAS VS	// // 0	
207	D-MATA/35772/2026	SUCHETA MOHANTY SAMBIT NAYAK VS	PRADIPTA VARMA VS	// // 0	
208	D-MATA/35805/2026	PARIMITA MOHANTY PALLAVI PANDA VS	SUJATA JENA, SR.ADV. VS	// // 0	
209	D-RPFAM/35737/2026	PRAVUPADA PANDA VADAVALASA PRASAD RAO VS	P. V. BALAKRISHNA VS	// // 0	
210	D-RPFAM/35799/2026	VADAVALASA JYOTHI PRASANTA KUMAR SAHOO VS	ASHOK DAS VS	// // 0	
211	D-RPFAM/35807/2026	BANDANA SAHOO JAGAT JEEVAN SAHOO VS	AMIT PRASAD BOSE VS	// // 0	
212	D-RSA/35560/2026	PRACHEE PRADHAN CHINMAYA KUMAR SAHOO VS	AJIT CHANDRA MOHAPATRA VS	// // 0	
213	D-RSA/35613/2026	STATE OF ODISHA ITISHRI SAHU VS	SATYANARAYAN MOHAPATRA VS	// // 0	
214	D-RSA/35745/2026	DIBAKAR SAHU R.C.M.S, LTD., BHANJANAGAR VS	UMA CHARAN MISHRA VS	// // 0	
215	D-RSA/35776/2026	DEBARAJ CHOUDHHURY VIM REDDY VS	Soubhagya Kumar Dash VS	// // 0	AOR20220001631C202600223
		SMT PADMABATI REDDY		//	

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216	D-RSA/35777/2026	BAINA ALIAS CHANDRA SEKHAR SAHOO VS HARAMANI PRUSTY	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600089
217	D-STREV/35645/2026	M/S. ALOM EXTRUSIONS LTD., BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //	
218	D-STREV/35653/2026	M/S. ALOM EXTRUSIONS LTD., BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //	
219	D-STREV/35701/2026	M/S. ALOM EXTRUSIONS LTD. BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //	
220	D-TRP(C)/35659/2026	BHAGYABATI MALLICK VS AJOY KUMAR MALLICK	TAPASWINI SINHA VS	// 0 //	
221	D-TRP(C)/35703/2026	CHINMAYEE NAYAK VS JHASAKETAN SAHOO	PRAVAT KUMAR MOHANTY VS	// 0 //	
222	D-TRP(C)/35803/2026	DR. SONALI BEHERA VS DR. DEBASIS SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
223	D-WA/35570/2026	STATE OF ODISHA VS BUDHESWAR DEY	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000172C202600249
224	D-WA/35572/2026	STATE OF ODISHA VS BANSIDHAR BARIK	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000200C202600259
225	D-WA/35574/2026	STATE OF ODISHA VS KAILASH LIMA	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000194C202600268
226	D-WA/35577/2026	STATE OF ODISHA VS MAHESWAR SAMAL	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000194C202600269
227	D-WA/35579/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	//	LOD20240000200C202600260

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228	D-WA/35582/2026	VS ARJUN KUMAR MOHANTY STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000172C202600250
229	D-WA/35583/2026	VS SUDAM CHARAN SAHU STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000194C202600270
230	D-WA/35585/2026	VS RABINDRA KUMAR MOHARANA STATE OF ODISHA	VS SAROJ KUMAR JEE,A.G.A	0 // //	LOD20240000200C202600261
231	D-WA/35586/2026	VS RAJENDRA KUMAR NAYAK STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000172C202600251
232	D-WA/35603/2026	VS AUROBINDA PARIDA STATE OF ODISHA	VS SAROJ KUMAR JEE,A.G.A	0 // //	LOD20240000194C202600271
233	D-WA/35604/2026	VS GOPESH KUMAR ROUT STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000172C202600252
234	D-WA/35605/2026	VS BUDU CHICHUAN STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000200C202600262
235	D-WA/35608/2026	VS HARI NAYAK STATE OF ODISHA	VS DEBASISH TRIPATHY,A.G.A	0 // //	LOD20240000194C202600272
236	D-WA/35639/2026	VS BIJAY MIHIR OJHA COMMISSIONER CUM SECRETARY OF HEALTH AND WELFARE DEPT	VS VS	0 // //	LOD20240000200C202600263
237	D-WA/35640/2026 WA/1067/2026	VS ASHOK KUMAR BEHERA GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGER, PETRA	VS VS	0 // //	AOD20240000618C202600181
238	D-WA/35642/2026	VS GAYATRI JENA CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KHORKA	VS VS	0 // //	AOD20240000618C202600182

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239	D-WA/35779/2026	GOPAL KRISHNA MAHAPATRA COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS SANATAN PAL	STATE OF ODISHA VS STATE OF ODISHA	// // 0 //	LOD20240000172C202600254
240	D-WA/35782/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS SHASANKA MOHANTY	STATE OF ODISHA VS STATE OF ODISHA	// 0 //	LOD20240000172C202600253
241	D-WP(C)/35517/2026	UMA KANTA JENA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
242	D-WP(C)/35518/2026	PARAMANANDA NAYAK VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
243	D-WP(C)/35519/2026	KISHORE CHANDRA BHUYAN VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
244	D-WP(C)/35520/2026	UMAKANTA DAS VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
245	D-WP(C)/35521/2026	AJAYA KUMAR KABI VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202600200
246	D-WP(C)/35522/2026	BIBHUTI BHUSAN PARIDA VS SHRI DIWAKAR KAUSHIK AS DISCIPLINARY AUTHORITY	DR. VIKASH KUMAR VS SHRI DIWAKAR KAUSHIK AS DISCIPLINARY AUTHORITY	// 0 //	AOD20250000968C202600001
247	D-WP(C)/35523/2026	RAJASHREE SAHOO VS THE BRANCH MANAGER, INDUSIND BANK, JAJPUR	DURGA PRASANNA MISHRA VS THE BRANCH MANAGER, INDUSIND BANK, JAJPUR	// 0 //	
248	D-WP(C)/35524/2026	BULA NAIK VS R.T.O, CUTTACK	KHIROD CHANDRA MAJHI VS R.T.O, CUTTACK	// 0 //	
249	D-WP(C)/35525/2026	PANCHANAN BEHERA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS STATE OF ODISHA	// 0 //	

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250	D-WP(C)/35526/2026	SANKARSAN MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
251	D-WP(C)/35527/2026	SAROJ KANTA BEHERA VS R.T.O, CHANDIKHOL, JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //	
252	D-WP(C)/35528/2026	SUSHILA KILAKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
253	D-WP(C)/35529/2026	SUSANT NAYAK VS R.T.O, BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //	
254	D-WP(C)/35530/2026	CHAMRU PARABHOI @ LOHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
255	D-WP(C)/35533/2026	KUNI MOHANTY@KUNI KUMARI MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
256	D-WP(C)/35535/2026	ALEKH PATTNAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
257	D-WP(C)/35536/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
258	D-WP(C)/35537/2026	SANJUKTA MALLICK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
259	D-WP(C)/35538/2026	HAREKRUSHNA SENAPATI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
260	D-WP(C)/35539/2026	MATHURANANDA ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
261	D-WP(C)/35540/2026	BASANTA KUMAR BEHERA	BIPIN KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35542/2026	DEEPAK KUMAR DAS ADHIKARY	ARUN KUMAR PATRA	//	AOD20240000516C202600037
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/35544/2026	BISHWAJIT DAS	MANAS PATI	//	AOR20220001535C202600199
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35546/2026	SHIVESH RAJ SAHU	ARUN KUMAR PATRA	//	AOD20240000516C202600038
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35549/2026	SACHIDANANDA MALLICK	PRAFULLA KUMAR KHATEI	//	AOR20220001535C202600206
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35550/2026	CHINTAMANI SATAPATHY	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35552/2026	SWARNA KUMARI SETHI	BABITA KUMARI PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/35555/2026	BRUNDABATI PANI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/35557/2026	DEBENDRA KUMAR MOHANTY	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/35558/2026	NIMAI CHARAN PANDA	MANOJ KUMAR MOHANTY	//	
	WP(C)/24592/2026	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35559/2026	PADMASHREE DAS	SATRUGHNA DASH (A)	//	AOR20220001212C202600027
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35561/2026	RUTU NAIK	HEMANTA KUMAR MOHANTA	//	
	WP(C)/24562/2026	VS	VS	0	

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273	D-WP(C)/35562/2026	STATE OF ODISHA DINABANDHU BADAMALI VS	SUBHADUTTA ROUTRAY VS	// // 0	
274	D-WP(C)/35563/2026	STATE OF ODISHA SOBALA VILLAGE COMMITTEE, KENDRAPARA VS	ASHISH RANJAN SAMAL VS	// // 0	
275	D-WP(C)/35564/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA ANU MOHANTA VS	KISHORE KUMAR MOHANTA VS	// // 0	
276	D-WP(C)/35565/2026	STATE OF ODISHA ANJANA NAYAK VS	SATYABRATA SENAPATI VS	// // 0	
277	D-WP(C)/35568/2026	STATE OF ODISHA MD. IBRAHIM KHAN VS	DAYANIDHI MISHRA VS	// // 0	
278	D-WP(C)/35569/2026	CHIEF EXECUTIVE OFFICER, ODISHA BOARD OF WAKF, CUTTACK AMIYA KUMAR MOHANTY VS	ANIMA KUMARI DEI VS	// // 0	
279	D-WP(C)/35571/2026	STATE OF ODISHA SARASWATI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600195
280	D-WP(C)/35575/2026	STATE OF ODISHA DASARATHA MUDULI VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/35576/2026	STATE OF ODISHA JAMBOBATI BAG VS	SRIDHAR RATH VS	// // 0	
282	D-WP(C)/35578/2026	STATE OF ODISHA SANTANU KUMAR SAHOO VS	SRIDHAR RATH VS	// // 0	
283	D-WP(C)/35588/2026	STATE OF ODISHA GADADHAR SAHOO VS	ARUNA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/35590/2026	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR VS DEBANANDA BHATT	PRASANTA KUMAR TRIPATHY VS AMITAV TRIPATHY	// 0 //	
285	D-WP(C)/35591/2026	LAXMI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS SABYASACHI MISHRA	// 0 //	
286	D-WP(C)/35593/2026	PRIYARANJAN JENA VS COLLECTOR-CUM-CHAIRMAN, REGIONAL TRANSPORT AUTHORITY, PURI	SABYASACHI MISHRA VS ATUL TRIPATHY	// 0 //	
287	D-WP(C)/35594/2026	GIRIJA SANKAR BARAL VS STATE OF ODISHA	ATUL TRIPATHY VS ATUL TRIPATHY	// 0 //	AOD20240000618C202600161
288	D-WP(C)/35595/2026	DEBIPREETA BIVUTIRAY VS STATE OF ODISHA	ATUL TRIPATHY VS KUNAL KUMAR SWAIN	// 0 //	AOD20240000618C202600162
289	D-WP(C)/35596/2026	SIMANCHAL NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS ATUL TRIPATHY	// 0 //	
290	D-WP(C)/35597/2026	PRABINA KUMAR PANI VS STATE OF ODISHA	ATUL TRIPATHY VS ARJUNA CHARANA BEHERA	// 0 //	AOD20240000618C202600163
291	D-WP(C)/35598/2026	RANJAN KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS MANOJ KUMAR PANDA	// 0 //	
292	D-WP(C)/35599/2026	YUDHISTIR SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS SIBASIS SAMANTARAY	// 0 //	
293	D-WP(C)/35600/2026	JAYARAJ SAMANTARAY VS STATE OF ODISHA	SIBASIS SAMANTARAY VS MANOJ KUMAR PANDA	// 0 //	
294	D-WP(C)/35601/2026	RANJAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS MANOJ KUMAR PANDA	// 0 //	
295	D-WP(C)/35602/2026	DIGAMBAR SAHU	MANOJ KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/35606/2026	BHUBANANANDA BEHERA	RAJENDRA KRUSHNA BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/35607/2026	SANDHYARANI SARANGI	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/35609/2026	MAA NARAYANI SELF HELP GROUP, NAYAGARH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/35610/2026	DM SAMRAT FOOD LLP	GHANASHYAM DASH	//	AOD20240000821C202600017
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35611/2026	BISWARANJAN NAYAK	ATUL TRIPATHY	//	AOD20240000618C202600164
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/35612/2026	NABAKISHORE MUDULI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/35615/2026	PABITRA MOHAN DASH	ATUL TRIPATHY	//	AOD20240000618C202600165
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/35616/2026	SUBASH CHANDRA MOHAPATRA	ATUL TRIPATHY	//	AOD20240000618C202600166
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/35617/2026	SRADDHANJALI MOHAPATRA	ATUL TRIPATHY	//	AOD20240000618C202600167
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/35618/2026	ARATI PATRO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/35619/2026	ABHIMANU SAHOO	DHULESWAR CHOUDHURY	//	
		VS	VS	0	

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307	D-WP(C)/35620/2026	STATE OF ODISHA ABHIMANU SAHOO VS	DHULESWAR CHOUDHURY VS	// // 0	
308	D-WP(C)/35621/2026	STATE OF ODISHA PRAMILA PRADHAN VS	PRATAP KUMAR MOHANTY VS	// // 0	
309	D-WP(C)/35622/2026	STATE OF ODISHA RUKMANI KUNDU VS	DHULESWAR CHOUDHURY VS	// // 0	
310	D-WP(C)/35623/2026	STATE OF ODISHA ABHIMANU SAHOO VS	DHULESWAR CHOUDHURY VS	// // 0	
311	D-WP(C)/35624/2026	STATE OF ODISHA DILLIP KUMAR KAR VS	PABITRA KUMAR NAYAK VS	// // 0	
312	D-WP(C)/35625/2026	STATE OF ODISHA INDRA JITA GOUDA VS	PRASANTA KUMAR MISHRA VS	// // 0	
313	D-WP(C)/35626/2026	STATE OF ODISHA BARENDRA NATH SAHOO VS	PRASANTA KUMAR MISHRA VS	// // 0	
314	D-WP(C)/35628/2026	STATE OF ODISHA SANTOSHINI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0	
315	D-WP(C)/35630/2026	STATE OF ODISHA MANJULATA SINGH VS	KRISHNA CHANDRA SAHU VS	// // 0	
316	D-WP(C)/35631/2026	STATE OF ODISHA TILESWAR MEHER VS	BIVUDATTA CHALAN VS	// // 0	
317	D-WP(C)/35632/2026	STATE OF ODISHA DASH KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	

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318	D-WP(C)/35633/2026	ANILA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
319	D-WP(C)/35634/2026	SANTI LATA BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
320	D-WP(C)/35635/2026	REETA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
321	D-WP(C)/35636/2026	KENDRAPARA URBAN COOPERATIVE BANK LTD VS DEPUTY COMMISSIONER OF INCOME TAX CIRCLE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600085
322	D-WP(C)/35637/2026	DR. NINI MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
323	D-WP(C)/35641/2026	DR.BAIDYANATH DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
324	D-WP(C)/35643/2026	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
325	D-WP(C)/35644/2026	DR. SUNIL KUMAR BISHOYI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
326	D-WP(C)/35647/2026	DR.BRAJABANDHU NANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
327	D-WP(C)/35648/2026	DR.SANJUKTA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
328	D-WP(C)/35650/2026	JYOTI PRAKASH MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
329	D-WP(C)/35651/2026	ANANTA JENA	ASIT KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/35652/2026	PADMAJA CHOUDHURY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/35655/2026	KUNILATA SWAIN	SAMEER KUMAR DAS	//	AOD20240000338C202600106
	WP(C)/24613/2026	VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/35656/2026	UMESH CHANDRA DALAI	SAMEER KUMAR DAS	//	AOD20240000338C202600107
		VS	VS	0	
		APPEAL COMMITTEE FOR SUBORDINATE COURTS OF ORISSA HIGH COURT		//	
333	D-WP(C)/35663/2026	PRABHAT KUMAR BASA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/35666/2026	MANASI DAS	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/35667/2026	SANGRAM PATRA	TANMAY MISHRA	//	
	WP(C)/24610/2026	VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/35669/2026	PRAVASINI ROUT	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/35670/2026	JALENDRA NATH MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/35671/2026	BIDHU PRASAD DAS	ATUL TRIPATHY	//	AOD20240000618C202600168
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/35672/2026	GOURI SHANKAR AGRAWAL	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/35673/2026	KAMALA KANTA PANDA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	

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341	D-WP(C)/35674/2026	STATE OF ODISHA YASHOBANTA PANDA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600169
342	D-WP(C)/35675/2026	STATE OF ODISHA PRASHANT KUMAR MOHAPATRA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600170
343	D-WP(C)/35676/2026	STATE OF ODISHA SASHIKANTA SHAW VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600171
344	D-WP(C)/35677/2026	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600172
345	D-WP(C)/35678/2026	STATE OF ODISHA PUSPARANI BEHERA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600173
346	D-WP(C)/35679/2026	STATE OF ODISHA BASANTI MOHANTY VS	ANKITA MUKJERJI VS	// // 0	
347	D-WP(C)/35680/2026	STATE OF ODISHA MANAS KUMAR MOHANTA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0	
348	D-WP(C)/35681/2026	STATE OF ODISHA SUBHASIS MISHRA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600174
349	D-WP(C)/35682/2026	STATE OF ODISHA SATYABHAMA PATHAL VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600175
350	D-WP(C)/35683/2026	STATE OF ODISHA PRASANT KUMAR MOHAPATRA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600176
351	D-WP(C)/35684/2026	STATE OF ODISHA CHINTAMANI ARKA VS STATE OF ODISHA	ASHUTOSH KUANR VS	// // 0 //	

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352	D-WP(C)/35685/2026	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600177
353	D-WP(C)/35686/2026	SUSHREE SANGITA MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600179
354	D-WP(C)/35687/2026	JYOTSNARANI NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600180
355	D-WP(C)/35688/2026	BISHNU KESHARI JENA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600178
356	D-WP(C)/35689/2026	MAA MANGALA SHG VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600109
357	D-WP(C)/35690/2026	RUNU MISHRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //	
358	D-WP(C)/35691/2026	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
359	D-WP(C)/35692/2026	GOKULA CHANDRA ARKA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	
360	D-WP(C)/35693/2026	TANULATA BISWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	AOD20250001071C202600056
361	D-WP(C)/35694/2026	M/S KAMACHI INDUSTRIES LIMITED VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202600026
362	D-WP(C)/35695/2026	HATSUN AGRO PRODUCT LTD., CHENNAI VS DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA REGIONAL OFFICE, BHUBANESWAR	SAGARIKA SAHOO VS	// 0 //	
363	D-WP(C)/35696/2026	RAJ KISHORE GIRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/35697/2026	RESHA CONSTRUCTION PVT.LTD., GANJAM	SUJYOTI KUMAR DAS	//	
		VS	VS	0	
		SUPERNITENDENT, BERHAMPUR-I RANGE, BERHAMPUR AND OTHERS, GANJAM		//	
365	D-WP(C)/35698/2026	PRAFULLA BISWAL	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		BANK OF BARODA, ROSARB, BHUBANESWAR		//	
366	D-WP(C)/35700/2026	UTTAM KUMAR GARNAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/35702/2026	MAHENDRA NATH MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/35704/2026	RAMESH CHANDRA SAMAL	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/35706/2026	LAXMIDHAR GHADAI	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/35707/2026	SATYA NARAYAN DORA	SUBASH CHANDRA RATH	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
371	D-WP(C)/35709/2026	ASHOK SAHOO		//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/35710/2026	RAMA CHANDRA BEHERA @ SIBANANDA SWAIN @ BIREN KUMAR DASH		//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/35711/2026	SANTANU SINGH DEO	BAMADEV BARAL	//	
		VS	VS	0	
		TAHASILDAR, BHUBANESWAR		//	
374	D-WP(C)/35712/2026	SANJUKTA PANIGRAHY	UMA CHARAN MISHRA	//	
		VS	VS	0	

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375	D-WP(C)/35713/2026	STATE OF ODISHA KUNJALATA MOHANTY VS	DIPTI RANJAN SWAIN VS	// // 0	
376	D-WP(C)/35714/2026	STATE OF ODISHA NARADA KIRTANIA @ NARADA KIRTANIYA VS	MAHESWAR MOHANTY VS	// // 0	
377	D-WP(C)/35715/2026	STATE OF ODISHA SANJUKTA PANIGRAHY VS	UMA CHARAN MISHRA VS	// // 0	
378	D-WP(C)/35716/2026	STATE OF ODISHA SHIVRAJ SINGH DEO VS	BAMADEV BARAL VS	// // 0	
379	D-WP(C)/35718/2026	TAHASILDAR, BHUBANESWAR MANDIRA @ MANDEI DIGAL VS	DIPTI RANJAN SWAIN VS	// // 0	
380	D-WP(C)/35720/2026	STATE OF ODISHA NIKHILA UTKAL KHANDAYAT MAHASABHA, SUNDARENDRA KUMAR SAMAL VS	DIPTI RANJAN SWAIN VS	// // 0	
381	D-WP(C)/35722/2026	STATE OF ODISHA ACHYUTANANDA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
382	D-WP(C)/35723/2026	STATE OF ODISHA PRAHALAD CHANDRA SAHOO VS	BASUDEV BARIK VS	// // 0	
383	D-WP(C)/35724/2026	STATE OF ODISHA NIRMAL CHANDRA PANI VS	SAILABALA JENA VS	// // 0	
384	D-WP(C)/35725/2026	STATE OF ODISHA BHARATI KAR VS	ALOK KUMAR PANDA VS	// // 0	
385	D-WP(C)/35726/2026	STATE OF ODISHA ASHOK KUMAR MANDAL VS	SUBHAM GHOSH VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/35727/2026	TARINI KUMAR CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
387	D-WP(C)/35728/2026	ANTARYAMI NAIK VS THE COLLECTOR, ANGUL	RAKESH BEHERA VS	// 0 //	
388	D-WP(C)/35729/2026	M/S.ABANI CONSTRUCTION, JHARKHAND VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
389	D-WP(C)/35730/2026	AJAMBILA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
390	D-WP(C)/35732/2026	M/S BHABANI SECURITY AGENCIES, BHADRAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
391	D-WP(C)/35733/2026	MANAGING COMMITTEE OF GANDARDA HIGH SCHOOL, BAKESWAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
392	D-WP(C)/35734/2026	RAJU PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
393	D-WP(C)/35735/2026	BISWABHUSAN MOHANTY VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
394	D-WP(C)/35736/2026	SUDARSHAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
395	D-WP(C)/35738/2026	KALHA KHALKHO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDERGARH	BHARAT BHUSAN ROUTRAY VS	// 0 //	
396	D-WP(C)/35741/2026	SUMAN BARWA VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //	
397	D-WP(C)/35742/2026	SANJEEV KUMAR DASH	UMESH CHANDRA PATNAIK	//	

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		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR		//	
398	D-WP(C)/35743/2026	CHANDAN KUMAR JENA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/35744/2026	JAYAKISAN @ JAI KISHAN AGRAWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI		//	
400	D-WP(C)/35747/2026	SUDHAKAR JENA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/35748/2026	MOTILAL BHOI	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/35750/2026	TARANISEN SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/35751/2026	SAIBABA S.H.G	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600048
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/35752/2026	JAYAKISAN @ JAI KISHAN AGRAWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI		//	
405	D-WP(C)/35754/2026	MAA ANNAPURNA PADMADEVI SELF HELP GROUP	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600049
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/35755/2026	DEBASHIS PUHAN	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/35756/2026	MARUTI S.H.G	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600050
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/35758/2026	OMM MANGALA SELF HELP GROUP	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600051
		VS	VS	0	

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409	D-WP(C)/35759/2026	STATE OF ODISHA MAA JOGAMAYA SELF HELP GROUP VS	Rajiv K. Mahanta VS	// // 0	AOR20220001662C202600052
410	D-WP(C)/35760/2026	STATE OF ODISHA UMAKANTA PRADHAN VS	NIRANJAN LENKA VS	// // 0	
411	D-WP(C)/35761/2026	STATE OF ODISHA JAYA KISAN AGRAWAL VS	SUDEEP KUMAR SARANGI VS	// // 0	AOD20260000163C202600063
412	D-WP(C)/35762/2026	STATE OF ODISHA LENIN PATTANAYAK VS	KRUSHNA CHANDRA RATH VS	// // 0	
413	D-WP(C)/35764/2026	STATE OF ODISHA M/S.MEGA BUILDERS AND DEVELOPERS, BHUBANESHWAR VS	MOHAMMED AKHTER RAZA KHAN VS	// // 0	
414	D-WP(C)/35765/2026	STATE OF ODISHA RAJENDRA PRASAD PANIGRAHI VS	PANCHANAN PANIGRAHI VS	// // 0	AOD20250000009C202600092
415	D-WP(C)/35766/2026	STATE OF ODISHA JAYAKISAN @ JAI KISHAN AGRAWAL VS	ANAM CHARAN PANDA VS	// // 0	
416	D-WP(C)/35767/2026	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI DAS AGENCY VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600090
417	D-WP(C)/35769/2026	THE CHIEF COMMISSIONER OF CT AND GST ODISHA DAS AGENCY VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600091
418	D-WP(C)/35771/2026	THE CHIEF COMMISSIONER OF CT AND GST ODISHA PREMAMANJARI PATNAIK VS	RAGHUNATH BISWAL VS	// // 0	
419	D-WP(C)/35774/2026	STATE OF ODISHA ALOK CHANDRA BEHERA VS	MANMEET SINGH ARORA VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/35775/2026	MANTHAN HARPAL VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
421	D-WP(C)/35781/2026	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// 0 //	
422	D-WP(C)/35785/2026	NAMITA SINGH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
423	D-WP(C)/35786/2026	LOPAMUDRA PANDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
424	D-WP(C)/35787/2026	MD.SARIF VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
425	D-WP(C)/35788/2026	PRATAP KUMAR SAHOO VS UNION OF INDIA	PRABIN DAS VS	// 0 //	
426	D-WP(C)/35789/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
427	D-WP(C)/35790/2026	B JAGANNATH RAO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
428	D-WP(C)/35791/2026	NALINIPRABHA MUDULI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
429	D-WP(C)/35792/2026	UPAMANYU KANHAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
430	D-WP(C)/35793/2026	AHALYA PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
431	D-WP(C)/35794/2026	SOUMYAPRAVA ROUT	SANTOSH KUMAR MAHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/35795/2026	SUDHIR KUMAR SAIDEO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/35796/2026	PRABHAKAR ROUT	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/35797/2026	BABITA BUDEK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/35798/2026	DEBASIS PATTNAIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/35800/2026	RAMKRISHNA PADHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/35801/2026	SANJIB KUMAR DAS	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/35802/2026	CHANDRA MANI PADHI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/35804/2026	Ms Parveen Construction Proprietor Mahammad Samim	Janakalyana Mohanty	//	AOD20220001936C202600025
		VS	VS	0	
		Commissioner, Central GST and Central Excise Rourkela,Commissionerate,Rourkela,Odisha,		//	
440	D-WP(C)/35806/2026	PRADEEPTA KUMAR PRADHAN	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600229
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WPCRL/23286/2026	DR. LAKSHMAN BEHERA	SANJIB KHANDAYATRAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WPCRL/23397/2026	GANESWAR JENA	JAYADEBA BEHERA	//	AOD20240000366C202600121
		VS	VS	0	

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443	D-ABLAPL/23191/2026 ABLAPL/9162/2026	STATE OF ODISHA ASHOK KUMAR GHOSHAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /96 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001253/2026	AOR20220003509C202600055
444	D-ABLAPL/23194/2026	DEEPAK KOTHAL VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /188 /2026 () //	
445	D-ABLAPL/23196/2026	SANJAY KUMAR PANIGRAHI VS STATE OF ODISHA	DEBASHIS NANDA VS	RAJKANIKI /495 /2026 () //	
446	D-ABLAPL/23198/2026	PRASANTA KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /76 /2024 () //	
447	D-ABLAPL/23200/2026	BIKASH JENA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	NIHALPRASAD /105 /2026 () //	
448	D-ABLAPL/23201/2026 ABLAPL/9159/2026	DILU @ DIPTI RANJAN SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /123 /2026 () //	
449	D-ABLAPL/23203/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /6 /2011 () //	
450	D-ABLAPL/23204/2026 ABLAPL/9161/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BHANJANAGAR /18 /2011 () //	
451	D-ABLAPL/23205/2026 ABLAPL/9163/2026	NITYANANDA BANTHA @ PURANJAN BHANTHA VS STATE OF ODISHA	PRATIK NAYAK VS	NAYAGARH SADAR /14 /2013 () //	
452	D-ABLAPL/23206/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /28 /2012 () //	
453	D-ABLAPL/23208/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /45 /2013 () //	

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454	D-ABLAPL/23209/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /22 /2014 () //	
455	D-ABLAPL/23211/2026	KRUSHNA BISOI @ MITHUN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //	
456	D-ABLAPL/23212/2026	SHAIKH HAJI @ SK HAJI VS STATE OF ODISHA	ARIJEET MISHRA VS	BRAMHA BARADA /42 /2025 () //	
457	D-ABLAPL/23213/2026	MOHAMMAD SAHIL @ MD.AZIM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /223 /2021 () //	
458	D-ABLAPL/23214/2026	SOMANATH SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /547 /2026 () //	
459	D-ABLAPL/23215/2026	NARAYANA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /272 /2026 () //	
460	D-ABLAPL/23222/2026	MD.AJMER ALI SAHA @ BHALA VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /11 /2026 () //	
461	D-ABLAPL/23223/2026	SUBHAM ROUT @ JAGU ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /464 /2026 () //	
462	D-ABLAPL/23227/2026	SUBHENDU MOHAN KUMAR BASANTIA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /254 /2026 () //	AOD20240000366C202600118
463	D-ABLAPL/23228/2026	SHISHIR NAYAK @ NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	CAPITAL P.S. /442 /2026 () //	
464	D-ABLAPL/23229/2026	K.SHIVANI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PADWA /30 /2026 () //	AOR20220003722C202600138
465	D-ABLAPL/23230/2026	BALABHADRA PATRA @ BABLU	AMITAV TRIPATHY	NAYAGARH /56 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/23239/2026	ANKU @ NIRANJAN MAHANTA	LAXMAN PRADHAN	RARUAN /128 /2026	AOD20240000968C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/23243/2026	BIDYADHAR SAHU	RAKESH KUMAR MALLICK	KHURDA MODEL /281 /2026	AOD20260000268C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/23253/2026	BANGU CHARAN SINGH	SANTOSH KUMAR MOHANTY	BALICHANDRAPUR /303 /2026	AOR20220000053C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/23266/2026	RANJIT MAHATO	PITAMBAR JENA	BAMBARI /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/23268/2026	MINTU SARKAR	ABHAS MOHANTY	MALKANGIRI /383 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/23270/2026	UTSAV SAINI	SANTOSH KUMAR NANDA	CYBER CRIME AND ECONOMIC OFFENCES, BARGARH /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/23273/2026	JAYESAN NAYAK @ JAISEN NAYAK	ANUP KUMAR PATTNAIK	MOHANA /149 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/23274/2026	PURNA CHANDRA JENA @ MALLICK	PRAMOD KUMAAR NIGAM	PIPLI /464 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/23275/2026	RIBA KHAL KHO @ XALXO	PABITRA KUMAR NAYAK	BIRMITRAPUR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/23279/2026	AKIMUM BIBI	SANTOSH KUMAR DWIVEDY	BALASORE SADAR /401 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/23280/2026	IRFAN MIAN @ MD IRFAN	PABITRA KUMAR NAYAK	JHIRPANI P.S. /76 /2026	
		VS	VS	()	

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477	D-ABLAPL/23282/2026	STATE OF ODISHA RIBA KHAL KHO @ XALXO VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /302 /2024 ()	
478	D-ABLAPL/23283/2026	STATE OF ODISHA DILLIP KUMAR BHATTA VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
479	D-ABLAPL/23287/2026	STATE OF ODISHA JAYADEV SETHI VS	CHOUDHURY TARINI PRAHARAJ VS	// BHADRESWAR /191 /2026 ()	
480	D-ABLAPL/23289/2026	STATE OF ODISHA BABULI PRUSTY VS	DALIRANI BEHURAY VS	// BRAMHA BARADA /143 /2026 ()	
481	D-ABLAPL/23291/2026	STATE OF ODISHA KALIA @ ARJUNA JENA VS	KASHINATH PATTANAIAK VS	// BAGHAMARI /72 /2023 ()	
482	D-ABLAPL/23298/2026	STATE OF ODISHA SATYA MALLIK @ SATYABRAT MALLIK VS	UMAKANTA BARIK VS	// KHALLIKOTE /482 /2025 ()	
483	D-ABLAPL/23307/2026	STATE OF ODISHA MAKARDWAJ KAUDI VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /153 /2026 ()	
484	D-ABLAPL/23309/2026	STATE OF ODISHA NILU BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /551 /2026 ()	
485	D-ABLAPL/23311/2026	STATE OF ODISHA PRAFULLA CHANDRA MALIK VS	SUSANTA KUMAR SAHU VS	// AUL /335 /2026 ()	
486	D-ABLAPL/23312/2026	STATE OF ODISHA SAMBARI NAIK @ NAYAK VS	SUBODH KUMAR MOHANTY VS	// TIRTOL /338 /2026 ()	
487	D-ABLAPL/23323/2026	STATE OF ODISHA KIRAN DASIRI @ KIRAN DASARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GOPALPUR /371 /2026 () //	

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488	D-ABLAPL/23324/2026	MANOJ DIGAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /207 /2023 () //	
489	D-ABLAPL/23326/2026	MANORANJAN JENA VS STATE OF ODISHA(VIG.)	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /7 /2026 () //	
490	D-ABLAPL/23327/2026	CHITTA RANJAN MISTRY VS STATE OF ODISHA(VIG.)	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /7 /2026 () //	
491	D-ABLAPL/23331/2026	KARTIK PARIDA @ KARTIKA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /339 /2026 () //	
492	D-ABLAPL/23337/2026	ANIL BAG VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	AMBADOLA /95 /2026 () //	AOD20250000009C202600096
493	D-ABLAPL/23338/2026	HERU MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
494	D-ABLAPL/23339/2026	SANTOSH KUMAR CHHOTARAY @ SANTOSH CHHOTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /343 /2026 () //	
495	D-ABLAPL/23342/2026	BIBHU PRASAD CHHOTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /343 /2026 () //	
496	D-ABLAPL/23354/2026	SUVAM KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /149 /2026 () //	AOR20220001615C202600126
497	D-ABLAPL/23360/2026	SEK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //	
498	D-ABLAPL/23362/2026	DUKHISYAM MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /397 /2022 () //	
499	D-ABLAPL/23367/2026	BIJAY KUMAR SAMAL	DEBASISH PATNAIK	JENAPUR /189 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/23370/2026	SK.AKBAR ALI	SANTOSH KUMAR DWIVEDY	BALASORE SADAR /401 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/23371/2026	SANTANU MISHRA @ SANTANU KUMAR MISHRA	RAJKISHORE SWAIN	BOLANGIR SADAR /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/23373/2026	SUNIL KUMAR BISWAL @ SUNIL BISWAL	ACHYUTANANDA PATTANAIAK	BARI RAMCHANDRAPUR /193 /2026	AOD20240000586C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/23375/2026	SUSHREE SANGITA NAYAK	SURYA PRAKASH MANAGARAJ	KEONJHAR TOWN /620 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/23378/2026	PURNA CHANDRA DAS	DEBASIS BISWAL	BALIKUDA /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/23381/2026	SATNAM SINGH SIDHU @ S.SINDU	SUDHANSU SEKHAR DASH	TANGI /383 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/23382/2026	AMULI @ ANIL KUMAR SAMAL	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/23385/2026	AFROZ KHAN	SURYA PRATAP DEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/23387/2026	SK. SAFIRUDDIN @ SABU	PRAVASH CHANDRA JENA	JALESWAR /361 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/23399/2026	ABHISEK SINGH TIRIYA	BIKASH MISHRA	/ /	AOD20260000375C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/23400/2026	KAMALA TIRIA	BIKASH MISHRA	/ /	AOD20260000375C202600002
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/23403/2026	STATE OF ODISHA SUDHANSU PANI VS STATE OF ODISHA	SATYABRATA DASH VS	// KUJANGA /417 /2025 0 //	

ORISSA HIGH COURT

MISC CASES FILED on :03/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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